

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00475/2017**

Thursday, this the 7th<sup>h</sup> day of June, 2018

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member**  
**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

P.A. Philip, aged 78 years, S/o, Abraham,  
(Retied Station Master, Kottarakkara,  
Southern Railway), Residing at Padappackal House,  
Keekozhoor P.O. Ranni 689672. .... **Applicant**

**(By Advocates M/s.Varkey & Martin )**

**V e r s u s**

1. The General Manager, South Railway,  
Park Town, Chennai 600003.
2. The Senior Divisional Finance Manager, Southern Railway,  
Madurai Division, Madurai 625016.
3. Divisional Personnel Officer  
Southern Railway,  
Madurai 625016. .... **Respondents**

**(By Advocate – Mr.Sunil Jacob Jose, Standing Counsel for  
the Railways)**

This Original Application having been heard on 07.06.2018, the Tribunal  
on the same day delivered the following:

**O R D E R (Oral)**

**Per: Mr. U. Sarathchandran, Judicial Member.**

Shri Sreeraj, learned counsel representing M/s. Varkey  
& Martin, learned counsel for the applicant submitted that the O.A.  
can be closed as not pressed.

2. By recording the above submission, O.A. is dismissed as not

pressed.

3. No order as to costs.

**(E.K.BHARAT BHUSHAN )**  
**ADMINISTRATIVE MEMBER**

**(U.SARATCHANDRAN)**  
**JUDICIAL MEMBER**

sj\*

**List of Annexures of the applicant**

- Annexure A-1 - The true copy of the office order No.40/93 dated 04.10.1993.
- Annexure A-2(a) - The true copy of the PPO No. P.500/MDU/060820 8851 of the applicant dated 01.04.1996
- Annexure A-2(b) - The true copy of the calculation sheet of the applicant dated 21.03.1996.
- Annexure A-3 - True copy of the Pension slip of the applicant for the months of February 2016.
- Annexure A-4 - The true copy of the application 15.08.,2016 submitted by the counsel.
- Annexure A5 - The true copy of the letter No. U/P.RITA/629/2016 dated 07.09.2016.
- Annexure A6 - The true copy of the application dated 22.11.2016 under Right to Information Act, 2005.

**List of Annexures of the Respondents**

Nil.

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